

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

R.P. No. 7 of 2014 in Appeal No. 28 of 2013

Dated : 27th February, 2014

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

Bharat Aluminum Co. Ltd. ... Appellant(s)

Versus

**Chhattisgarh State Power
Distribution Co. Ltd. Respondent/Appellant**

**Chhattisgarh State Electricity Regulatory
Commission & Anr. Respondent(s)**

**Counsel for the Appellant(s) : Mr. Prashanto Chandra Sen
Ms. Rajkumari Banju**

ORDER

Admit. Issue notice to the Respondents returnable on 24.03.2014.
Dasti service is permitted. Registry is also directed to issue notice to the
Respondents.

Post the matter on **24.03.2014.**

**(Rakesh Nath)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

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